

DIVISION BENCH
COURT - II

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/220(KB)2022
IA(IBC)(PLAN)/5(KB)2024,
IVN.P (IBC)/38(KB)2023,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	PIXEL CONSULTANCY PRIVATE LIMITED VS DREAMVALLEY PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Applicant in IVN.P (IBC)/38(KB)2023
Mr. Dripto Majumdar, Adv.]
Mr. Aditya Garodia, Adv.]

Ms. Aparajita Rao, Adv.] For the Respondent No.6
Mr. Sanwal Tibrewal, Adv.]
Ms. Sutapa Mitra, Adv.]
Ms. Swastika Roy, Adv.]

Ms. Rashmi Bothra, Adv.] For the Respondent No.7

Ms. Manju Bhuteria, Adv.] For the Resolution Professional
Ms. Madhuja Barman, Adv.]

O R D E R

1. Learned Counsel for the parties present.
2. **IA(IBC)(PLAN)/5(KB)2024 and IVN.P (IBC)/38(KB)2023:**
 - a. Heard the learned Counsel for the parties. **Reserved for orders.**
 - b. Let convenience note be filed within a period of three days.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**